

GOVERNMENT OF INDIA

MINISTRY OF COAL

RAJYA SABHA

QUESTION NO 06.12.2010

ANSWERED ON

APPROVAL OF UNDERGROUND COAL GASIFICATION PROJECT OF GUJARAT

2804

SHRI KANJIBHAI PATEL

Will the Minister of COAL be pleased to state :-

(a) whether Government of Gujarat has recommended the proposal of Gujarat Industries Power Company Limited (GIPCL) for allocation of south of Rajpradi block for its underground coal gasification project with ONGC;

(b) if so, by when the proposal is likely to be considered by the Central Government; and if not, the reasons therefor;

(c) whether it is a fact that GIPCL has already completed major critical parameters involved in the project for early implementation; and

(d) if so, the reasons for delay in according the approval of the project?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION

(SHRI SRIPRAKASH JAISWAL)

(a): Government has received a request of M/s Gujarat Industries Power Company Limited (GIPCL) for allocation of South of Rajpradi Block in Gujarat for Underground Coal Gasification project with ONGC.

(b): Allocation of coal blocks for specified end uses is an on-going process and as and when the coal blocks are identified and earmarked for allocation, the same are considered for allocation. At present no coal/lignite blocks are on offer for allocation for Underground Coal Gasification.

(c): As per the representation received from the Government of Gujarat, GIPCL has made certain developments on their own.

(d): Does not arise in view of reply given at (c) above.